## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 50/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE PARTIES: M/s. Aryaman Properties and Investments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

Ramesh Saraoj: Advacate Amt 7

Common Order

CSP 50/230-232/NCLT/MB/MAH/2017

CSP 51/230-232/NCLT/MB/MAH/2017

CSP 52/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, list this matter on 12th April, 2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/

V. NALLASENAPATHY Member (Technical)